

MR. SPEAKER: My word should be enough.

(Interruptions)

MR. SPEAKER: It is all right. Shri Dharam Dass Shastri.

मैं ने आपसे कई बार कहा है, आप सुनना नहीं चाहते ।

(Interruptions)

MR. SPEAKER: This is too much.

Nothing goes on record of what he says.

(Interruptions)\*\*

MR. SPEAKER: Shri Dharam Dass Shastri.

(Interruptions)

श्री राम विलास पासवान : (हाजीपुर) :  
अध्यक्ष जी, आप ने कहा है कि मोशन लेंगे  
या ऐप्रोप्रिएट क्वेशन लेंगे ?

MR. SPEAKER: No adjournment motion. I will take appropriate action very appropriate action.

SHRI RAM VILAS PASWAN: You will take Call Attention Motion?

MR. SPEAKER: I will take very appropriate action Shri Dharam Das Shastri.

(Interruptions)

12.15 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORANCE

REPORTED INCIDENT IN DACCA INVOLVING  
INDIAN HIGH COMMISSIFNER AND BANG-  
LADESH SECURITY PEOPLE.

श्री धर्म दास शास्त्री (करोल बाग) :  
अध्यक्ष जी, मैं अविलम्बनीय लोक महत्व  
के निम्नलिखित विषय की और विदेश मंत्री

का ध्यान दिलाता हूँ और प्रार्थना करता हूँ  
कि वह इस बारे में एक वक्तव्य दें :

“दाका में भारतीय उच्चायुक्त और  
बंगला देश सुरक्षा कर्मकारियों के बीच हुई  
घटना के समाचार ।”

(Interruptions)

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI P. V. NARASIMHA  
RAO): Sir, I would like to take the  
House into confidence ..(Interrup-  
tions)

MR. SPEAKER: Listen. This is a  
very important matter.

(Interruptions)

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI P. V. NARASIMHA  
RAO): Sir, I would like to take  
the House into confidence regarding  
the incident which took place .in  
Dacca on February the 25th, in which  
our High Commissioner was involved.

It is a matter of regret that the  
concerned Bangladesh authorities  
should have arranged surveillance of  
our High Commissioner in an objec-  
tionable manner while he was driving  
around Dacca in pursuance of his  
normal and legitimate functions. The  
High Commissioner stopped his car,  
and asked his Security Guard to  
request the occupants of the car fol-  
lowing him not to do so. This re-  
sulted in an alternation which has  
since been exaggerated in the Bangla-  
desh press. Unfounded allegations  
were also made that the High Com-  
missioner was interfering in the do-  
mestic affairs of Bangladesh. The  
House will appreciate that in line  
with Government's policy, our Mis-  
sions abroad, as well as their person-  
nel, scrupulously avoid any action  
which might have cannnotations of  
interference or involvement in the  
domestic affairs of the host country.  
The High Commissioner has since  
made a demarche to the Bangladesh

[Shri P. V. Narasimha Rao]

Foreign Office regarding the unfortunate incident.

Government are in touch with the Bangladesh Government with a view to ending any unwarranted surveillance over our Mission and its officers.

As the House is aware, there has been steady improvement in the relations between India and Bangladesh and that we have been able to make progress in dealing with some of the major outstanding matters between our two countries. It is the consistent desire of the Government of India to continue this forward movement towards bettering our bilateral relations. It is, therefore, our hope that this unfortunate incident can be handled in proper perspective and will not be permitted to become a hurdle in this process. The Bangladesh Government have informed us that this is their approach also.

**श्री धर्म दास शास्त्री :** अध्यक्ष महोदय, मैं माननीय विदेश मंत्री की भूरि-भूरि प्रशंसा करता हूँ, उन्होंने दूरदर्शितापूर्ण उत्तर दिया है, लेकिन मैं यह कहना चाहता हूँ कि बंगलादेश के इतिहास के पीछे भारत की इतनी बड़ी भूमिका है कि हमारे देश के नौजवानों ने उस के लिये अपना खून बहाया है, अपने पेट पर पट्टी बांधकर बंगलादेश की गरिमा को ऊंचा किया है। इस के सम्बन्ध में, जो विरोधी दल के लोग बैठे हैं, उन्होंने भी हमारी प्रधान मंत्री इंदिरा गांधी को उस समय दुर्गा कह कर पुकारा था :

**एक माननीय सदस्य :** हम ने नहीं कहा।

**श्री धर्म दास शास्त्री :** आप ने नहीं कहा, लेकिन श्री अटल बिहारी वाजपेयी जी ने कहा था।

हम ने बंगला देश के लिये खून दिया है। बंगला देश के लोगों के दिलों में भारत के प्रति जितनी श्रद्धा, निष्ठा और गरिमा

होनी चाहिये, वह आज क्यों नहीं है? ऐसा देखने में आया है कि ऐसी कुछ ताकतें हैं जो हमारे मधुर सम्बन्धों, गरिमा और आदर्श को गिराना चाहती हैं, क्योंकि भारत की प्रधान मंत्री श्रीमती इंदिरा गांधी ने जो घोषणा कर दी है कि किसी भी राष्ट्र के आन्तरिक मामलों में न हम हस्तक्षेप करते हैं और न करेंगे, हम उस गरिमा पर कायम हैं। इस के विरोध में ऐसे लांछन लगा कर कुछ अखबार इसे बढ़ावा दे रहे हैं। हमारी सरकार ने उस बारे में वक्तव्य दे कर स्पष्टीकरण क्यों नहीं किया।

जब उस सरकार के लिये हमारे दिल में इतनी श्रद्धा और निष्ठा है, तो पीछे जो हमारे उच्चायुक्त को मारने की जो चेष्टा की गई, उस पर पर्दा कैसे डाल दिया गया?

माननीय मंत्री ने कहा कि हमारे सम्बन्ध मधुर हैं, मधुर रहेंगे, उस में कोई बाधा नहीं डाल सकता है, लेकिन यह स्पष्ट बात है कि वहां कुछ ऐसी ताकतें हैं, जो हमारी नजर में अखबारों के जरिये और दूसरी तरफ से मिली सूचना के आधार पर आई हैं कि वहां बंगला एकेडमी आफ रूरल डेवलपमेंट नाम की आर्गनाइजेशन है, जो बराबर इस तरह का काम कर रही हैं कि जो वर्तमान सरकार है, उसे कैसे गिराया जाये और भारत तथा उसके सम्बन्धों को कैसे तोड़ा जाये। इसलिये यह षडयंत्र लगातार चलाये जा रहे हैं। इसके पीछे बहुत बड़ा राज है, बहुत बड़ी ताकतें हैं जो कि भारत, पाकिस्तान और बंगलादेश के मधुर सम्बन्धों को बनाये नहीं रखना चाहती हैं, लेकिन भारत फिर भी अपनी गरिमा पर कायम है।

क्या मंत्री महोदय इस बात का स्पष्टीकरण करेंगे कि जब हमने अपने देश की तरफ से रोष प्रकट किया, तो फिर हमारे हाई कमिशन पर जो पथराव हुआ, उस की सुरक्षा का वहां की सरकार ने क्यों नहीं प्रबन्ध

किया और उस के लिये क्या स्पष्टीकरण दिया ? उनका कोई स्पष्टीकरण हमारे सामने नहीं आया है ।

12.19 hrs.

[MR. DEPUTY SPEAKER in the Chair]

हम मंत्री महोदय की प्रशंसा करते हैं कि उन्होंने बड़े सुन्दर ढंग से अपने देश की गरिमा को कायम रखते हुए उत्तर दिया है, लेकिन बेसिक बात यह है कि पिछले उच्चायुक्त का मामला और इस उच्चायुक्त पर जो इस तरह की बातों की जा रही हैं, इस देश का उच्चायुक्त जो कि हमारे देश की विदेश नीति, सम्बन्धों और गरिमा का प्रतीक है, वह कैसे छोटे-छोटे अधिकारियों को मारने लग जायेगा ? इस तरह के झूठे आरोप लगा कर भारत की गरिमा को ठेस पहुंचाने का प्रयास जो ताकतें कर रही हैं, उन को नंगा किया जाना चाहिये । मैं अपने विदेश मंत्री महोदय से स्पष्ट इन ताकतों का नाम जानना चाहता हूं कि वह कौनसी ताकतें हैं जो हमारे देश की गरिमा को गिराना चाहती हैं, छवि को धूमिल करना चाहती हैं और हमारे मधुर संबंधों को तोड़ना चाहती हैं ? उन के नाम सदन के सामने आने चाहियें ताकि हम उन का मुकाबला कर सकें और दुनिया में अपनी गरिमा को कायम रख सकें ।

श्री पी० धी० नरसिंह राव : श्रीमान्, जैसा कि मैं कह चुका हूं, इस मामले में जो भी एक दुर्भाग्यपूर्ण घटना हुई है, उस के बारे में हमारा यह रवैया है—बंगलादेश की सरकार का भी यही रवैया है—कि इस घटना को हमारे सम्बन्धों पर कोई असर न डालने दिया जाए । मैं इतनी ही अपील करूंगा कि अखबार या व्यक्ति जो भी कहते हों, लिखते हों, जो भी उनका रवैया हो, उस पर हम ध्यान न दें और बंगला देश की सरकार से जो हमारे सम्बन्ध हैं, और दोनों देशों की जनता के बीच जो सम्बन्ध हैं, उन पर अधिक ध्यान दें । मैं सोचता हूं कि अब इस घटना

को बहुत ज्यादा बढ़ावा देना ठीक नहीं रहेगा । बंगलादेश की सरकार का भी यही रवैया है । इसलिए मैं यह नहीं कह सकूंगा कि इसके पीछे कौन सी ताकतें हैं, जो हमारी दोस्ती को तोड़ना चाहती हैं । ताकतें हैं, लेकिन अब उन का पूरा ब्यौरा देने से हमारा कोई फायदा नहीं होगा ।

SHRI AJOY BISWAS (Tripura West): I have gone through the statement of the Minister. I want to point out that if it is a fact that the people who were following our High Commissioner's car, were from the security organisation of Bangla Desh, then it was a bad thing on the part of Bangla Desh to indulge in such an activity. At the same time, I wish to point out one more thing. Our High Commissioner's car was followed from 3.45 p.m. to 7.00 p.m.—more than three hours. He should have reported this matter to the Bangla Desh authorities. But instead of doing that, he had asked his driver to stop the car. And according to the statement, he sent his security guard to see the people who were following him. There, an altercation started and it became provocative. Our High Commissioner should not have done that.

We should see the total issue in a broader perspective. What is happening in Bangla Desh is a matter of great concern to all of us. We should not see things in isolation. Imperialist America is very much active in this region. They are trying to use one country against another in order to fulfil their evil designs. We know what imperialist America is doing in Pakistan. They are trying to use Pakistan against neighbouring countries. Imperialist America is very much active in Bangla Desh also. We cannot deny that. The anti-India campaign has been started from the very inception of Bangla Desh. And

[Shri Ajoy Biswas]  
 reactionary forces in Bangladesh are being utilised by the imperialist forces.

(Interruptions)

MR. DEPUTY-SPEAKER: Please put your question.

(Interruptions)

MR. DEPUTY-SPEAKER: As per rules, I have only asked him to put the question.

(Interruptions)

SHRI AMAR ROY PRADHAN (Cooch Behar): Please hear about imperialist America.

MR. DEPUTY-SPEAKER: You have got the right to form any opinion about it but no reflection on the Chair.

SHRI AJOY BISWAS: The reactionary forces are being utilised to spoil close and friendly relations between the two countries. Reactionary forces of Bangla Desh took advantage of this incident.

They have become active to make the situation provocative. They are inspired by the imperialist forces. We must bear in mind this aspect and we must not be impatient and over-enthused over any incident. Otherwise we shall fall in the trap of the imperialists. This is applicable in the case of both the countries.

As the Minister pointed out, the points of conflict between the two countries are increasing. The main issue today is the sharing of the waters of the Ganges. The short-term agreement of 1977...

SHRI G. M. BANATWALLA (Ponani): That has nothing to do with the Calling Attention.

MR. DEPUTY-SPEAKER: That is what I was telling him.

SHRI AJOY BISWAS: The Short Term Agreement has lapsed.

MR. DEPUTY-SPEAKER: Mr. Banatwalla, in the name of giving the background, the entire external affairs is being discussed on every Calling Attention. But the Minister will not reply to all these things that the hon. Member is referring to.

SHRI AJOY BISWAS: It is left to the Minister, not upto you.

MR. DEPUTY-SPEAKER: If you put a specific question he will reply. We must observe much of restraint when we discuss in this House our relationship with friendly countries.

The level should not deteriorates.

SHRI AJOY BISWAS: On the 4th November the Short Term Agreement lapsed.

MR. DEPUTY-SPEAKER: Put your question.

SHRI AJOY BISWAS: The Short Term Agreement of 1977 lapsed on the 4th November. A new long term agreement has to be finalized. The dialogue has started but there is no progress. The Calcutta port needs 40,000 cusecs of water. Otherwise, the port cannot work.

MR. DEPUTY-SPEAKER: Put the question.

SHRI AJOY BISWAS: A realistic attitude has to be taken so that both the countries will be benefitted. This is a sensitive issue and that cannot be allowed to be utilized by the imperialist and reactionary forces to make the relationship between India and Bangladesh strained. We must be cautious about that so that incidents of this nature may mark our friendly relations.

MR. DEPUTY-SPEAKER: Sufficient background has been given, which has educated all of us.

SHRI AJOY BISWAS: Coming to diplomats, the activities of our diplomats in the neighbouring countries also need to be looked into. The dip-

diplomats have an important role to play for the betterment of the relations between the two countries.

PROF. N. G. RANGA (Guntur): Does it need all this long preface?

MR. DEPUTY-SPEAKER: That is what I have told him. Now, please put your question. You are telling about our diplomats.

SHRI G. M. BANATWALLA: He has made a sweeping statement that the activities of our Ambassadors in foreign countries have to be looked into, which can be misconstrued in foreign countries. . . . (Interruptions)

MR. DEPUTY-SPEAKER: He is not putting the question even now. I intervened even at that time so that he may not go in the wrong track. But he could not catch that.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: The remarks of Dr. Subramaniam Swamy and the other hon. Member will set go on record.

I would now request the hon. Member to put the question.

SHRI AJOY BISWAS: May I know whether the Bangladesh Government have informed the Indian Government about the charges that are being levelled by the Bangladesh Government that Shri Dubey has assaulted the security guard? What are the reports of the Bangladesh Government? Secondly, have the Government of India approached the Bangladesh Government with concrete proposals to avoid such a situation? If so, what are the concrete proposals? Thirdly, if the proposal of the Bangladesh Government is to recall Shri Dubey for better relationship between the two countries, what will be the stand of the Government of India.

SHRI P. V. NARASIMHA RAO: Sir, in deference to the hon. Member, I have heard him. In deference to the rules and proprieties I shall confine myself to the subject matter of the Calling Attention.

Sir, there is no question of taking any action in regard to our High Commissioner. He is one of the best officers we have. From personal knowledge I would like to tell the House that he has done excellent service to the relations between these two countries, and I am aware of the fact that his calibre and his usefulness are known in both countries equally.

Coming to the other aspects which the hon. Member touched upon, he obviously made comments based on certain press reports. The matter is so delicate that it would be better to avoid commenting on the basis of press reports. Both Governments have taken a particular attitude to play it down, so that it does not really get reflected in the relations between the two countries which are at a crucial stage. So, I would appeal to the hon. Members that this matter is being dealt within the right perspective and this should be appreciated.

MR. DEPUTY-SPEAKER: Now, Mr. P. V. Desai. I think you are following our External Affairs Minister.

SHRI B. V. DESAI (Raichur): I shall justify it.

DR. SUBRAMANIAM SWAMY (Bombay North East): All Desais normally speak sense.

MR. DEPUTY-SPEAKER: That does not mean that Swamys do not speak sense.

SHRI B. V. DESAI: Mr. Deputy-Speaker, Sir, I am very happy that

[Shri B. V. Desai]

the hon. Minister has given a reply quite befitting our foreign policy in relation to our neighbours. In fact such incidents are ugly no doubt, but at certain times they do happen, but it is for the friendly countries to take them in the right stride and I am happy that both the Government Bangladesh as well as India, have taken the right attitude to play it down and see that they do not man our mutual relations.

Sir, I would like to know this from the hon. Minister. The re-affirmation of our foreign policy in relation to our neighbours in our sub continent may not be so essential, but nonetheless under certain circumstances I feel that when such incidents take place we should not allow such things to come in the way of our mutually beneficial talks. One month back there was such an incident in Pakistan also. Although it is not very relevant here, yet we are very much concerned with our two neighbours and there is no alternative—let us try to understand very clearly that there is no alternative for all of us but to live together. This has to be affirmed irrespective of ugly incidents here, there and elsewhere, and we know very well, as our hon. Minister also has said, that there are definite indications that foreign powers are there no doubt who is there who will not be jealous of our good relations with Bangladesh and Pakistan? Definitely they will try to see that such relations do not go far. But, Sir, with due respect I feel that under the leadership of our Prime Minister and able guidance of our External Affairs Minister, what we are pursuing in relation to our neighbours we should continue to do the same. I want a reaffirmation of such policies with relation to our neighbours, by our hon. Minister.

SHRI P. V. NARASIMHA RAO: There was just one point which was mentioned in regard to this stone-

throwing that took place and which has been reported this morning. I would like to inform the House that it is not the High Commission building that was the target of stone-throwing but it was our library which is situated in a different part of the town. We are awaiting details. We hope that this matter also will be properly handled by the authorities.

श्री अशोक गहलोत : (जोधपुर) :

उपाध्यक्ष महोदय, मेरे पूर्व वक्ताओं ने इस घटना के सम्बन्ध में बहुत सारी बातें कही हैं और मुझे खुशी है कि हमारे विदेश मंत्री—राव साहब—ने बहुत ही दूरदर्शितापूर्ण तरीके से सारे सवालियों के जवाब दिये हैं। मैं इस मौके पर इतना ही कहना चाहूंगा कि यह घटना जो हमारे पड़ोसी देश में घटी है तथा इस के बारे में जो रिपोर्टें आ रही हैं तथा जिस प्रकार का वातावरण बन रहा है, वह बड़ा दुर्भाग्यपूर्ण है। मैं सरकार से जानना चाहता हूँ कि वह ऐसे कौन से कदम उठाने जा रही है जिस से वहाँ का वातावरण अविज्वल सुधर सके तथा वहाँ सामान्य स्थिति बन सके जिस से हमारे हाई कमिश्नर श्री दुबे को किसी तरह की तकलीफ का सामना न करना पड़े, क्योंकि जिस तरह को रिपोर्टें अखबारों में आई हैं—हमारे हाई कमिश्नर को वहाँ से निकालने की बात सोची जा रही है या निकाल दिया गया है—इस के बारे में हमारे विदेश मंत्री जी के पास क्या रिपोर्ट है, वह सदन को बतलायें? क्या भारत सरकार इस प्रकार की कोई बात सोच रही है जिस से वहाँ किसी अधिकारी को भेज कर वहाँ के अधिकारियों के साथ इस तरह की बात की जाय जिस से वातावरण जल्द से जल्द अच्छा हो सके?

श्री पी० वी० नरसिंह राव : श्रीमन्, हम सब जानते हैं कि ऐसी वारदातें कभी कभी कहीं हो जाती हैं और जब कभी ऐसी वारदात होती है, उस को एक अच्छे ढंग से सम्भालना पड़ता है। इस के लिये कोई नियम नहीं

बन सकते हैं, कोई पालिसी नहीं बन सकती है, किसी पालिसी के तहत ऐसा नहीं होता है। जब कभी ऐसी घटना हो जाती है तो उस को काबू से बाहर नहीं जाने दिया जाना चाहिये, उस को अच्छी तरह से सम्भाल लेना चाहिये और यही हम कर रहे हैं।

जहां तक हमारे हाई कमिश्नर का सम्बन्ध है, मैं पहले कह चुका हूँ कि उन के बारे में कोई प्रश्न नहीं है। यह जो दुर्भाग्यवश हुआ है इस को उस सरकार और हमारी सरकार के बीच में वार्ता से, आपसी समझौते से, एक दूसरे को समझने की कोशिश कर के हम निपटा सकते हैं और निपटायेंगे—ऐसी हमारी आशा है।

SHRI M. V. CHANDRASEKHARA MURTHY (Kanakapura): Mr. Deputy Speaker Sir, I rise to take part in the discussion of the recent incident of intimidation and harassment of our High Commissioner at Dacca. Since one week, the vicinity of the Indian High Commission's office at Dacca has become a scene of series of demonstrations organised by the reactionary political forces. They have ransacked the Indian Photographic Exhibition and also yesterday, they had heavily stoned the Indian library at the Indian High Commissioner's premises. But the people of Bangladesh and all the political parties should remember today, the amount of sacrifice the people of India had rendered in getting their country liberated from the hands of the revolutionary forces. But today, it is very unfortunate that such a treatment we are getting from that country. Anyway, we have an efficient and dynamic Foreign Minister who is capable of solving this problem very soon amicably. I personally request the hon. Minister to resolve this issue very soon before it gets further deteriorated.

In view of the recent developments, I want to put some specific ques-

tions to the hon. Minister. I want to know from the hon. Minister whether it is a fact that some third foreign country or some foreign agency like CIA is involved in this with the connivance of the reactionary forces and also the nationality of persons who are alleged to be following the car of our High Commissioner in this intimidation and harassment incident.

SHRI P. V. NARASIMHA RAO: Sir, it will be very difficult for me to say anything definite on the questions raised by the hon. Member. So, I would request the House not to insist on any specific answers to these questions.

#### MATTER UNDER RULE, 377

MR. DEPUTY-SPEAKER: Matters under rule 377, Shri Mani Ram Bagri.

- (i) DAMAGE TO STANDING CROPS FROM HAILTORM AND UNSEASONAL HEAVY RAINS IN HARYANA, PUNJAB, RAJASTHAN AND UTTAR PRADESH ETC.

श्री मनी राम बागड़ी (हिसार) : उपपध्यक्ष महोदय, हाल ही की बेमौसमी भारी बरसात और ओला-वृष्टि की वजह से देश के अधिकांश भागों में विशेष तौर पर हरियाणा, पंजाब, उत्तर प्रदेश और राजस्थान आदि, में खड़ी फसलों को तथा गांवों में सम्पत्ति आदि को भारी नुकसान पहुंचा है। किसान लोग, जो भरी फसल की आशा लगाए हुए थे, निराश हो गए हैं और अच्छी फसल की उनकी सारी आशाओं पर तुषारपात हो गया है। किसानों की दशा दयनीय हो गई है। मैं केन्द्रीय सरकार से आग्रह करता हूँ कि वह किसानों की स्थिति पर तत्काल ध्यान दे तथा उन्हें नुकसान का पर्याप्त मुआवजा दे। केन्द्रीय सरकार को फसल बीमा योजना लागू करने के लिए भी तत्काल कार्यवाही करनी चाहिए ताकि किसानों को प्राकृतिक आपदाओं से बचाया जा सके।